

Name of Corporate Debtor:		Jouelana Construction Private Limited - Under CIRP							
Date of Commencement of CIRP:		18-Mar-25							
List of Creditors as on:		10-Apr-25							
List of unsecured financial creditors									
(Amount in ₹)									
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted	Related/Unrelated Party	Amount of contingent claim	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted					
1	Umaveer Buildcon Private Limited	01-04-2025	1,34,47,500.00	1,34,47,500.00	Unrelated	-	-	-	
2	Alkesh Satish Shah	01-04-2025	44,96,17,925.00	-	Related	-	-	44,96,17,925.00	Under verification, due to want of certain documents from the claimants
3	Smita Alkesh Shah	01-04-2025	1,36,01,738.00	-	Related	-	-	1,36,01,738.00	
4	Sayam Sanjay Shah	01-04-2025	5,73,27,665.00	-	Related	-	-	5,73,27,665.00	
5	Ankur Satish Shah	01-04-2025	95,52,340.00	-	Related	-	-	95,52,340.00	
6	Ghanshyam Goradia	01-04-2025	1,65,57,373.00		Unrelated	-	-	1,65,57,373.00	The claimant has submitted the RERA Order which says that he is entitled to interest amount. We need to decide on this. As per pioneer urban land judgment, homebuyers will come under the category of Financial creditor even if the possession has been handed over
Total			56,01,04,541.00	1,34,47,500.00		-	-	54,66,57,041.00	